

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
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Commercial Complex(BDA),  
Indiranagar,  
Bangalore - 560 038

Dated : 7/9/87

APPLICATION NO 751 /87(F)

W.P. NO —

Applicant

P. S. Doraiswamy vs Secy., Min. of Health & Family  
welfare and ~~vs~~ 2 Others

To

Shri P. S. Doraiswamy,  
No. 463, 100 Feet Road,  
HAL II Stage,  
India Nagar,  
Bangalore - 560 009

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/  
~~INTERIM ORDER~~ passed by this Tribunal in the above said  
application on 4 Sep' 87. As directed by the Hon'ble Bench,  
the connected papers are hereby  
returned to the applicant with  
necessary endorsement.

Encl : as above

RECORDED  
DEPUTY REGISTRAR  
SECTION OFFICER  
(JUDICIAL)

Received B. M. Lingam (B. M. LINGAM)  
8.9.1987

AC  
DRAG

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

A. No. 751/87 (F)

1. Application presented  
by Sri P. S. Devaraswamy = on 20.8.87  
in 5 sets
2. Order of the ~~Opp~~ Bench = on 4.9.87  
to return the papers to  
the applicant
3. IPO No. DD 8603/61  
dated 27.7.87 for Rs. 50/- }  
presented by the applicant } = Removed in Bangalore  
with the Appn. on 20.8.87 Bench on ~~20.8.87~~  
1.9.87
4. Application from the  
applicant authorising  
Mr. B. Mahalingam to collect  
the papers = Received on 7.9.87
5. Application in 5 sets;  
3 envelopes and copy of the  
Order of the Bench handed  
over to the representative  
of the applicant = on 8.9.87

R.  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL SECRETARY  
BANGALORE

Received  
Date 8/9/87  
(B. MATHINGAM)  
A. No. 751/87 (F)

CENTRAL ADMINISTRATIVE TRIBUNAL : BANGALORE.

Coram:

Hon'ble Mr. Justice K.S. Puttuswamy, Vice Chairman,

and

Hon'ble Mr. P.Srinivasan, Member (A)

DATED THIS THE FOURTH DAY OF SEPTEMBER, 1987.

APPLICATION NO. 751 of 1987

P.S. Doraiswamy,  
Retired Under - Secretary,  
Govt. of India,  
Ministry of Health,  
763, 100 Ft.Rd,  
Indiranagar, BANGALORE-38.

...Applicant.

vs.

1. The Secretary to Govt. of India,  
Ministry of Health & Family Welfare,  
New Delhi.

2. The Accountant General I,  
Karnataka, Bangalore-1.

3. The Syndicate Bank,  
Shooley Branch,  
Residency Rd,  
Bangalore-25.

...Respondents.

This application having come up for admission today,  
this Tribunal made the following:

O R D E R

(Per Hon'ble Mr. Justice K.S. Puttuswamy, VC)

This is an application filed by the applicant  
under Section 19 of the Administrative Tribunals Act,  
1985.



2. The applicant, who has retired from service as early as on 30.7.1953 as an Under-Secretary to Government of India in the Department of Education, Health and Lands, has made this application before this Bench on 20.8.1987 to reckon the period from 15.1.1921 to 12.5.1924 for purpose of revising the liberalised pension from 1.4.1979.

3. Shri P.S. Doraiswamy, applicant in the case, who appeared in person, contends that this Bench, within whose jurisdiction he is residing, and within whose jurisdiction two of the respondents, viz., the Accountant General, Karnataka and Syndicate Bank, Bangalore, are ordinarily resident, has jurisdiction to entertain this application and adjudicate the same on merits.

4. We have earlier noticed that the applicant had retired from service when he was working as an Under-Secretary at Delhi. The claim made by the applicant is really against the Union of India or against the 1st respondent only, and not against respondents 2 and 3, who are only pro forma respondents.

5. In the light of the principles enunciated by us in A,Nos. 1628/86 and 47/87 (D.P. ARYA & ANOTHER VS. GOVT. OF INDIA & ANOTHER) on 31.8.1987, this application cannot be entertained by this Bench. For the very reasons as stated in ARYA's case, we hold that this



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application is liable to be returned to the applicant for re-presentation before the appropriate Bench of this Tribunal. We, therefore, direct the Registrar to return this application to the applicant for its re-presentation before the appropriate Bench of this Tribunal.

S. J. —  
VICE CHAIRMAN

4/9/87

S. J. —  
MEMBER(A) 4/9/87



dms.

True copy -

*R. Venkateshwaran*  
DEPUTY REGISTRAR  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE